

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I**

APPEAL No.ST/70083/2017-CU[DB]

M/s Anu Image Makers Advertising Co Pvt. Ltd.

Appellant

Vs.

Commissioner of Central Excise & S.T., Lucknow

Respondent

Appearance:

Shri Dharmendra Kumar, Chartered Accountant,
Shri Rajeev Ranjan, Additional Commissioner (AR),

for Appellant
for Respondent

CORAM:

Hon'ble Smt. Archana Wadhwa, Member (Judicial)

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

NOTE SHEET ORDER DATED:-17.01.2019

Per: Archana Wadhwa

As prayed, adjourn to **09.04.2019**.

(Dictated in Court)

(Anil G. Shakkarwar)
Member (Technical)

(Archana Wadhwa)
Member (Judicial)

akp